

O.A. No. 176/04

ORDER DATED 25<sup>th</sup> JUNE, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)  
Hon'ble Mr. C.R. Mohapatra, Member (A)

The applicants in this matter challenging the selection made during 1996. Though this matter is filed in 2004, and inspite of notice to the applicant and the Counsel there is no appearance. However, on going through the files we are of the view that the selection is over and the matter ~~is~~ now become infructuous.

In view of the above this Original Application stands dismissed at the admission stage as infructuous.

Chapati  
Member (A)

KAPPAN  
MEMBER (J)